IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH: HYDERABAD

OA.No./20/690/2016 Dated: 06/4/2018

BETWEEN:

- 1. Y. Jagannadham, S/o.Y. Kasipatrudu, Aged about 49 years, Occ: Workers, R/o. D.No.21-52/3, NAD Post, Visakhapatnam.
- 2. B.Appa Rao, R/o. B.Ramana, Aged about 57 years, Occ: Workers, R/o. Chandan puri Colony, Prahalad puram, Gopalapatnam, Visakhapatnam.
- 3. G.Suri Babu, S/o. Gopal, Aged about 46, R/o. Rajpeta (V) Pendurti, Juthada (P), Visakhapatnam.
- 4. K. Simanchalam, S/o. Bangaraiah Babu, Aged about 58 years, Occ: Helper, R/o. 71-31-147, Joyandra Colony, Kakarala, Visakhapatnam 530 05.

.... Applicants

AND

- 1. The Union of India rep. by its, Secretary, Ministry of Defence, South Block, New Delhi.
- 2. The Chief of Naval Staff, Integrated Headquarters, Ministry of Defence, Sena Bhavan, PO, DHQ, New Delhi -1 110 011.
- 3. Flag Officer- Commanding-in-chief, Head Quarter Eastern Naval Command, Naval Base, Visakhapatnam- 500 014.
- 4. Admiral Superintendent, Naval Dockyard, Visakhapatnam 500 014.
- 5. The Dy. General Manager, (P&A), Naval Dockyard of Defence employees Dry canteen, Visakhapatnam.

.... Respondents

Counsel for the Applicant : Mrs. Anita Swain, Advocate

Counsel for the Respondents : Mrs. B. Gayatri Varma, Addl.CGSC.

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member Hon'ble Mrs. Minnie Mathew, Administrative Member

ORAL ORDER

{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

Learned counsel for the applicant seeks permission to withdraw the OA with liberty to initiate action in the appropriate forum. She is permitted to do so. The OA is dismissed as withdrawn with liberty to initiate action in the appropriate forum. No costs.

(MINNIE MATHEW) ADMN. MEMBER (JUSTICE R. KANTHA RAO) JUDL. MEMBER

Dated the 6th April, 2018 (Dictated in the Open Court)

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